

IN THE SUPREME COURT OF INDIA
INHERENT JURISDICTION

REVIEW PETITION (C) NO. _____ OF 2024
(Arising out of Diary No. 34894 of 2023)
IN
CRIMINAL APPEAL NO. 1267/2022

X PETITIONER(S)

VERSUS

K. BHUVANESWARI & ANR. RESPONDENT(S)

WITH

REVIEW PETITION (CRL.) NO. _____ OF 2024
(Arising out of Diary No. 28068 of 2023)
IN
CRIMINAL APPEAL NO. 1267/2022

O R D E R

Prayer for listing the review petitions in the open Court is rejected.

There is an inordinate delay of 352 and 304 days in filing these review petitions. However, having gone through the review petitions and also the documents enclosed, we do not find any good ground and reason to review the order dated 17.08.2022.

Accordingly, the review petitions are dismissed on the ground of delay as well as on merits.

Pending application(s), if any, shall stand disposed of.

.....J.
(SANJIV KHANNA)

.....J.
(C.T. RAVIKUMAR)

NEW DELHI;
FEBRUARY 29, 2024.

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

REVIEW PETITION (CRIMINAL) Diary No(s). 34894/2023
IN
CRIMINAL APPEAL NO. 1267/2022

X
K. BHUVANESWARI & ANR.
Petitioner(s)
VERSUS
Respondent(s)

(IA No. 170801/2023 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT
IA No. 50389/2024 - CONDONATION OF DELAY IN FILING REVIEW PETITION
IA No. 170800/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH
Diary No(s). 28068/2023 (II-C)
(IA No. 134734/2023 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT
IA No. 134732/2023 - CONDONATION OF DELAY IN FILING
IA No. 134733/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 29-02-2024 These matters were circulated today.

CORAM :
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

By Circulation

UPON perusing papers the Court made the following
O R D E R

Prayer for listing the review petitions in the open Court is rejected.

The review petitions are dismissed on the ground of delay as well as on merits.

Pending application(s), if any, shall stand disposed of.

(BABITA PANDEY)
COURT MASTER (SH)

(R.S. NARAYANAN)
ASSISTANT REGISTRAR

(Signed order is placed on the file)

